

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 167 OF 2019

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Synergy Steels Ltd Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : S. Vallinayagam for A1

Counsel for the Respondent(s) : Bipin Gupta for R2
Rohit k. Singh for R3, R4

ORDER

Rajasthan Electricity Regulatory Commission / Respondent No.1 remains absent.

Pleadings are complete.

List the matter for hearing on **12.02.2020.**

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR